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Declaration of Assets and Liabilities

Year 2024

(19)

I, SHATT 371 (, son/daughter/wife of F90 777 9HI)

aged 3988 years, belonging to ASIX 19419 4791

service and presently working as 1985, 19419 4791

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

given			भाजनी देवी	याङ्क ल उ मा(मुनी मनीधा स्मारी	अभा अञ्चली स्मार्
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15000/_	2000/-	1000/-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5.B.I. IT 45000/- R.D. 5.D.I I 4000, 4400/ 51#5 47 99000/-		5.B.I-675 4000/-	NIC CONTRACTOR	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	hic	ŊΊĊ	N/C
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L·1·C 5500/_ 21011	NIL	NIC	NIC	PIL STORY
(v)	Motor Vehicles (details of make, etc.)	MOtoy vehiu Haifyt BR-01	NIL.	NIL	NIC	NIC
(vi)	Jewellery (give details of weight and value)	NIC	4)+) 35 शाम -थे री 400 शाम	NIL	NIL	NIC
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	25.50	NIL	NIL	Name	N1L
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Dic	HIL	PIL	hir	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	MIC
514	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	3 80 3 7014	MIL	AIC NOTE OF	NIC	NIC.
v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	N/L

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NIL		
3 (1)	(ii) Loans from financial institutions	NIC	NIL	
111	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N/L	NIC 1	
	(b) dues to departments dealing with supply of water	NIL	NIC	
	(c) dues to departments dealing with supply of electricity	NIL TO THE STATE OF THE STATE O	hir	
	(d) dues to departments dealing with telephones	NIF	N1L	
	(e) dues to departments	NIL	NIC	

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Z. 4	dealing with government transport (including aircraft and helicopters)	NIC	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-NO BWWPK909561	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIC	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIC	NIL
1	(iv) Property Tax	N1C	NIL

C. **Personal Detail**

Place: 42-77	2024	Signature Name of Employee: कमलेंग उमार Designation: जिहार नियान समा
I hereby o knowledge and be		that the above details are true to the best of my
Home District	energy (maga	<i>जिमा</i> .
		B.S.S Bihar Secretariat Service etc.)
Cadre	:-	B·L·A·S – SERVICE (Full Name e.g. B.A.SBihar Administrative Service,
Class/Group	:-	(A/B/C)
Date of Birth	: -	1 5 1 0 1 9 8 5 (DD/MM/YYYY)
Gender	. .	M (M/F)
GPF/CPF/PRAN No.	:- :-	110033919374/-

Note:

Please sign each page of the declaration. Asset declaration form